GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:2038 ANSWERED ON:08.03.2013 PRODUCTION OF GAS

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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of total gas reserves in the Public and Private Sectors during the year 2012-13 along with the details of production of gas from the said sectors during each of the last three years and the current year, Sector-wise;
- (b) the percentage of imported vis-a-vis domestic gas consumption during the said period along with the quantity of gas likely to be imported during the next three years, year-wise;
- (c) the steps being taken or proposed to be taken for increasing production of gas in the country;
- (d) whether the private sector companies are requesting the Government to determine the sale price of gas on the basis of rate on which gas is imported; and
- (e) if so, the details thereof along with the response of the Government thereto?

Answer

Minister of State in the Ministry of PETROLEUM & NATURAL GAS (SMT. PANABAAKA LAKSHMI)

(a) As on 01.04.2012 the Public Sector Undertakings (PSUs) viz Oil and Natural Gas Corporation Ltd. (ONGC) and Oil India Ltd. (OIL) have 687.2153 Billion Cubic Meter (BCM) and 104.52 BCM gas reserves respectively. Under the Production Sharing Contract (PSC) regime, the balance recoverable gas reserves as on 01.04.2012 is about 538.53 BCM.

The details of Production of gas by ONGC, OIL and Private/Joint Venture (Pvt./Jvs) companies during last three years from 2009-10 to 2011-12 and the current year 2012-13 (upto January,2013) is as under:

Natural gas production in BCM

Year ONGC OIL Pvt/Jvs

2009-10 23.11 2.42 21.98

2010-11 23.09 2.35 26.77

2011-12 23.32 2.63 21.61

2012-13 (upto January, 2013) 17.72 2.21 12.68

- (b) During the period 2012-13 (April to January, 2013), around 30% of imported RLNG was consumed against the total consumption. It is difficult to predict the quantity of LNG likely to be imported as it is a mix of long term contract, spot/short term contracts and the RLNG import infrastructure capacity in the country.
- (c) Government has taken the following steps for increasing production of gas and to enhance energy security of the country:
- I. Offering of more unexplored areas for exploration through future New Exploration Licensing Policy (NELP)/Open Acreage Licensing Policy (OALP) bidding rounds.
- II. Exploring alternate energy sources such as Coal Bed Methane (CBM), Shale Gas/Oil and Gas Hydrate etc.
- III. Acquiring oil and gas assets abroad by oil PSUs.
- (d) & (e) On 6th September, 2010, Reliance Industries Ltd. (RIL) represented to this Ministry that they have an offer for purchase of gas at higher rate than rate approved by the EGOM and they sought guidance and as to how to proceed as per the PSC. RIL was instructed to comply with the price finalized by the EGOM, as per the procedure prescribed by PSC.